

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-515**

(IB)-178(PB)/2017

IA/828/2022, IA/4411/2022, IA/5751/2022

**IN THE MATTER OF:**

Mussadi Lal Kishan Lal

**.....Applicant**

**Vs.**

Ram Dev Int. Ltd.

**.....Respondent**

**SECTION**

U/s 9 IBC Liq.

**Order delivered on 16.07.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant : Ms. Swarnika Aggarwal, Adv.

For the Respondent :

For the Liquidator : Mr. Prabhjit Singh Soni, Liquidator with Mr. Manoj  
Kumar Garg, Mr. Kundan Roy, Mr. Pulkit Atal, Advs.

**ORDER**

Due to paucity of time, the matter is listed on **13.08.2024**.

**Sd/-**

**(Dr. SANJEEV RANJAN)  
MEMBER (T)**